

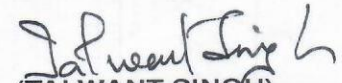
OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Judicial Officers are hereby detained for the period and purpose mentioned against their names during Summer Vacation of 2019:-

Name of Officer	Detention Period	Work Assigned
Sh. Virender Kumar Goyal Addl. Sessions Judge (West)	17.06.2019 to 22.06.2019	To look after the preparation work of magazine and implementation of misc. work in Central Hindi implementation Committee.
	24.06.2019 to 29.06.2019	For supervision of physical verification of Library books, Library, Tis Hazari Courts, Delhi.
Ms. Chetna Singh ACMM (Central)	14.06.2019, 15.06.2019 & 17.06.2019 to 19.06.2019	For physical verification of books in Library, Tis Hazari Courts, Delhi

The aforesaid Judicial Officers shall be entitled to avail compensatory leave in the year 2019 in lieu of the duty actually performed during Summer Vacation of 2019.

  
(TALWANT SINGH)

District & Sessions Judge (HQs)  
Delhi

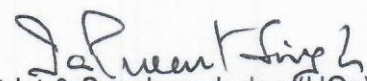
No. 1235/46379-405 /S.V/DHJS/Gaz/2019

Dated 21 MAY 2019

Sub:-Detention of Judicial Officers during summer vacation 2019

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi New Delhi.
2. The District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The Chairperson, Centralized Library Committee, Tis Hazari Courts, Delhi.
4. The Officer In-charge, Admin. Branch (I,II&III) (Central) Tis Hazari Courts, Delhi.
5. The Officers concerned.
6. The Sr. AO(J)/DDO, Administrative Branch (I,II&III), Hindi Section, Editorial Committee, Accounts Branch, Care Taking Branch (Central), Library, Pool Cars, Facilitation Centre, Tis Hazari Courts, Delhi.
7. The PS/Reader to the undersigned.
8. The Dealing Clerk, Leave Seat (Judicial Branch, Central & West) Tis Hazari Courts, Delhi.
9. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) Tis Hazari Courts, Delhi.

  
District & Sessions Judge (HQs)  
Delhi